

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. MA 317 of 2002
MA 318 of 2002
(OA 1519 of 96)

Date of order : 13.9.2002

Present : Hon'ble Mr.B.P.Singh, Administrative Member

Hon'ble Mr.N.Prusty, Judicial Member

CHANDU BALMIKI

VS

UNION OF INDIA & ORS.

For the applicant : None

For the respondents: Mr.P.K.Arora, counsel

O R D E R

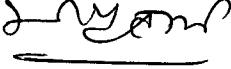
B.P.Singh, A.M.

Ld. counsel for the applicant is not present. Both the MAs are filed for restoration of the OA and condonation of delay in filing the MA for restoration. Ld. counsel for the respondents is present and he has no serious objection. Accordingly the delay is condoned and OA is restored to its original file and number by recalling the order dated 22.4.2002. MAs stand disposed of.

2. OA be listed for hearing on 17.1.2003 before Court No.II.


MEMBER (J)

in


MEMBER (A)